

ATTENDANCE-CUM-ORDER SHEET OF HEARING

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH**

**TP No.21/397/398/GB/2016
(CP No.188/2015)**

Rupak Mahanta

... Petitioner

-Versus-

Vivik Cylinder Pvt. Ltd. & Ors. ... Respondents

Present : Mr Justice P K Saikia, Member(J)

Date of hearing : 9th March 2017.

Name of the Company	Vivik Cylinder Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Mr P.K. Rai Choudhury, learned counsel for the petitioner is present. He prays for some time to advance arguments on law points.

2. In view of the above, list this matter on 21.03.2017 for further hearing on law points.

3. This order be communicated to the parties through their respective counsel.

Member (Judicial)
National Company Law Tribunal,
Guwahati Bench, Guwahati.

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